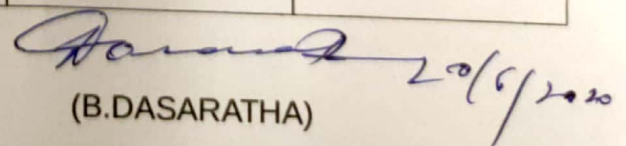


## IN THE COURT OF THE PRL. SENIOR CIVIL JUDGE AND CJM., TUMAKURU

CAUSE LIST DATED 22-06-2020 AS PER S.O.P ISSUED BY THE HON'BLE HIGH COURT OF KARNATAKA, BANGALORE.

Sl.No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	LAC 207/1997	Arguments	JSP	MSK
2	O.S. 27/2010	Arguments	HBS	MCP/GKR
3	O.S. 87/2013	Hearing	HMP	-
4	O.S.465/2016	Hearing	HSG	
5	O.S.237/2018	Hearing	PGR	-
6	O.S.290/2018	Hearing	CNH	-
7	O.S.153/2019	Hearing	SMK	-
8	O.S.140/2017	Hearing	NAC	ATV
9	O.S.336/2017	Hearing	BHS	BJR/KB
10	O.S.264/2016	Hearing	JMM	MVN
11	R.A.131/2018	Arguments	HGN	-
12	R.A.125/2019	Arguments	KCR	-
13	R.A.40/2020	Hearing	R.H.	-
14	M.A.82/2015	Arguments	TRY	-
15	MA26/2017	Hearing	CK	KRM
16	EX.204/2017	Hearing	NMA	-
17	C.C.101/2013	Arguments	APP	
18	PCR 27/2019	Arguments	-	

  
(B.DASARATHA)

Prl. Senior Civil Judge and CJM.,

Tumakuru.

**Morning Session**

**CAUSE LIST DATED 22-06-2020**

**IN THE COURT OF 1ST ADDL. SENIOR CIVIL JUDGE AND CJM,  
TUMAKURU**

**MORNING SESSION**

SL. No.	Case No.	Stages	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	MISC.44/2017	Orders	RD	-
2	OS.416/2017	Hearing	-	-
3	OS.420/2019	Issues	DPR	SBN
4	OS.430/2019	Hearing	-	-
5	PCR.12/2015	Arguments	-	-
6	MISC.32/2016	Orders	THK	HMA
7	LAC.13/2017	Judgment	RD	-
8	OS.149/2018	Issues	GSN	BSY

**Sd/-**

**(Zaibunnisa)**

**1st Addl. Senior Civil Judge and CJM,**

**Tumakuru**

**CAUSE LIST DATED 22-06-2020**

**IN THE COURT OF THE II Addl. SENIOR CIVIL JUDGE AND JMFC., TUMAKURU**

**CAUSE LIST DATED 22-06-2020 AS PER S.O.P. ISSUED BY THE HON'BLE HIGH COURT OF  
KARNATAKA, BANAGALORE.**

<b>Sl.No.</b>	<b>Case No.</b>	<b>Stages</b>	<b>Plaintiff/ Petitioner Advocate</b>	<b>Defendant/ Respondent Advocate</b>
1	O.S.208/2013	Argument	T.N.N.	K.S.J
2	C.C. 186/2017	Hearing	A.P.P.	H.E.
3	C.C. 343/2018	Hearing	A.P.P.	H.E.